

THE HIGH COURT OF KERALA

Kochi - 682 031
Dated -24-04-2018

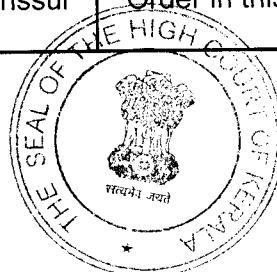
PROCEEDINGS

Judiciary –General Transfers, 2018 in respect of District Judges – Orders issued.

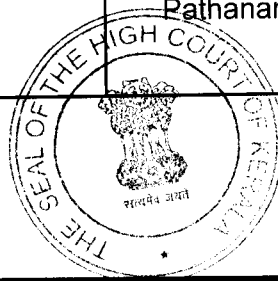
ORDER No. B1- 63 / 2018(1)

As part of the General Transfers, 2018 in respect of District and Sessions Judges in the Kerala State Higher Judicial Service, the following orders are issued. The officers at Column II are posted as shown against their names in column III. They will hand over charge to the officers at Column IV and take charge at their respective stations from the officers shown in column V.

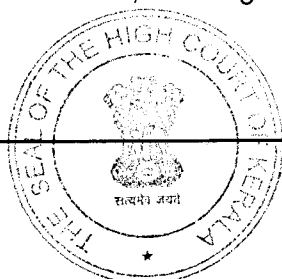
<i>I</i>	<i>II</i>	<i>III</i>	<i>IV</i>	<i>V</i>
Sl. No	Name and Designation	Post	Charge of column II to be handed over to	Charge to be taken from
1	Sri.P.C.Paulachan, MACT/Addl.District Judge, Ottappalam	Addl.District Judge-I/ MACT, Thodupuzha	Addl.District Judge-II, Palakkad	Addl.District Judge- IV/Addl.MACT, Thodupuzha
2	Sri K.P.John, Motor Accidents Claims Tribunal, Kottayam	Addl.District Judge-III/ Addl.MACT, Thodupuzha	Addl.District Judge-II (Sooryanelly Cases)/Addl.MACT, Kottayam	Addl.District Judge- IV/Addl.MACT, Thodupuzha
3	Smt.P.Ragini, Addl.District Judge-I, Kottayam	MACT/Addl.District Judge, Ottappalam	District Judge, Kottayam	Addl.District Judge-II, Palakkad
4	Sri T.K.Rameshkumar, Judge, Family Court, Irinjalakuda	Judge, Family Court, Alappuzha	Judge, Family Court, Thrissur	Sri.Nixon M.Joseph, (Sl.No.24)
5	Sri M.Nandakumar, Legal Adviser and Disciplinary Enquiry Officer, KSEB Ltd, Thiruvananthapuram	Spl.Judge(SPE/CBI)-I /Addl.District Judge-III /Addl.MACT, Ernakulam (on or after 01-06-2018)	As stated in the Govt. Order in this regard	Spl.Judge(SPE/CBI)- II/Addl.District Judge-IV, Ernakulam
6	Sri V.Prakash, Enquiry Commissioner & Spl.Judge, Kozhikode	Addl.District Judge-I, Thiruvananthapuram	As stated in the Govt. Order in this regard	Addl.District Judge- V/Addl.MACT, Thiruvananthapuram
7	Sri Madhukumar K.R. Addl.District Judge-I /MACT, Thodupuzha	Addl.District Judge-IV /Addl.MACT, Thrissur	Addl.District Judge- IV/Addl.MACT, Thodupuzha	Addl.District Judge- I/Addl.MACT, Thrissur
8	Sri Felix Marydas, Addl.District Judge-II/ Addl.MACT, Alappuzha	Motor Accidents Claims Tribunal, Kottayam	Addl.District Judge- I/Addl.MACT, Alappuzha	Addl.District Judge-II (Sooryanelly Cases)/Addl.MACT, Kottayam
9	Shri K.Byjunath, Enquiry Commissioner & Spl.Judge,Thalassery	Addl.District Judge-III /Addl.MACT, Thrissur	As stated in the Govt. Order in this regard	Addl.District Judge- I/Addl.MACT, Thrissur



<i>I</i>	<i>II</i>	<i>III</i>	<i>IV</i>	<i>V</i>
10	Sri A.Sankaran Nair, Special Addl.Sessions Judge(Marad cases), Kozhikode	Motor Accidents Claims Tribunal, Thaliparamba	Addl.District Judge- I/Addl.MACT, Kozhikode	Motor Accidents Claims Tribunal, Thalassery
11	Sri P.J.Vincent, Wakf Tribunal/Addl.District Judge-III, Kozhikode	Addl.District Judge for the trial of cases relating to atrocities and sexual violence against women and children, Ernakulam	Addl.District Judge- V/Addl.MACT, Kozhikode	Wakf Tribunal /Addl.District Judge- VI, Ernakulam
12	Sri P.Krishnakumar, Addl.District Judge-I, Thiruvananthapuram	Spl.Judge(SPE/CBI)-II /Addl.District Judge-IV, Ernakulam	Addl.District Judge- V/Addl.MACT, Thiruvananthapuram	District Judge, Ernakulam
13	Sri Jayakumar K.V., Addl.District Judge-V/Addl.MACT, Palakkad	Enquiry Commissiner & Spl.Judge, Kozhikode	Addl.District Judge- IV/Addl.MACT, Palakkad	Officer holding the additional charge.
14	Smt. M.B.Snehalatha, Addl.District Judge-III / Addl.MACT, Palakkad	Spl.Judge(Marad cases), Kozhikode	Addl.District Judge- IV/Addl.MACT, Palakkad	Addl.District Judge- I /Addl.MACT, Kozhikode
15	Sri K.T.Nisar Ahammed, Addl.District Judge for the trial of cases relating to atrocities and sexual violence against women and children, Ernakulam	Judge, Family Court, Irinjalakkuda	Wakf Tribunal / Addl.District Judge-VI, Ernakulam	Judge, Family Court, Thrissur
16	Smt Nazeera S., Motor Accidents Claims Tribunal, Perumbavoor	Wakf Tribunal /Addl.District Judge-III, Kozhikode	Addl.District Judge- VII/Addl.MACT, Ernakulam	Addl.District Judge- V/Addl.MACT, Kozhikode
17	Smt.Mini.S.Das., Addl.District Judge-VIII /Addl.MACT, Ernakulam	Addl.District Judge-II Thiruvananthapuram	Wakf Tribunal / Addl.District Judge-VI, Ernakulam	Sri.Roy Varghese (Sl.No.35)
18	Sri.AyoobKhan E., Addl.District Judge-I /Addl.MACT, Kalpetta	Motor Accidents Claims Tribunal, Pathanamthitta	Addl.District Judge- II/Addl.MACT, Kalpetta	Addl.District Judge- I/Addl.MACT, Pathanamthitta
19	Sri Sujith K.N., Addl.District Judge-III /Addl.MACT, Manjeri	Addl.District Judge-II /Addl.MACT, Kollam	Addl.District Judge- I/Addl.MACT, Manjeri	Smt.Ash K.Bal (Sl.No.32)
20	Sri Sanu S Panicker, Addl.District Judge-II /Addl.MACT Kasaragod	Addl.District Judge-IV /Addl.MACT, Pathanamthitta	Addl.District Judge-I /Addl.MACT Kasaragod	Addl.District Judge- II/Addl.MACT, Pathanamthitta
21	Sri Jayakumar John S., Motor Accidents Claims Tribunal, Ernakulam	Motor Accidents Claims Tribunal, Kollam	Addl.District Judge- VII/Addl.MACT, Ernakulam	Addl.District Judge- V/Addl.MACT, Kollam
22	Smt.P.Mayadevi, Motor Accidents Claims Tribunal, Kollam	Addl.District Judge-I, Kottayam	Addl.District Judge- V/Addl.MACT, Kollam	District Judge, Kottayam
23	Sri K.G.Sanal Kumar, Motor Accidents Claims Tribunal, Pathanamthitta	Addl.District Judge-IV /Addl.MACT, Kottayam	Addl.District Judge-I/ Addl.MACT, Pathanamthitta	District Judge, Kottayam



<i>I</i>	<i>II</i>	<i>III</i>	<i>IV</i>	<i>V</i>
24	Sri Nixon M. Joseph, Judge, Family Court, Alappuzha	Addl.District Judge-II /Addl.MACT, Alappuzha	Sri. T.K.Ramesh Kumar (Sl.No.4)	Addl.District Judge- I/Addl.MACT, Alappuzha
25	Sri Manoj M., Addl.District Judge-IV /Addl.MACT, Pathanamthitta	Addl.District Judge-VI /Addl.MACT, Kollam	Addl.District Judge- II/Addl.MACT, Pathanamthitta	Addl.District Judge- V/Addl.MACT, Kollam
26	Smt Asheeda F., Addl.District Judge-VI /Addl.MACT, Kollam	Judge, Family Court, Pathanamthitta	Addl.District Judge- V/Addl.MACT, Kollam	Sri Abdul Jaleel A (Sl.No.43)
27	Sri Vinayaka Rao R., Motor Accidents Claims Tribunal, Thrissur	Judge, Family Court, Kollam (on or after 01-06-2018)	Smt.Ash K.Bal (Sl.No.32)	Judge, Family Court, Chavara
28	Smt.Mrudula A.V., Judge, Family Court, Kalpetta	Addl.District Judge-III /Addl.MACT, Manjeri	District Judge, Kalpetta	Addl.District Judge- I/Addl.MACT, Manjeri
29	Sri Suresh Kumar S., Addl.District Judge-IV /Addl.MACT, Kottayam	Addl.District Judge-VIII/ Addl.MACT, Ernakulam	District Judge, Kottayam	Wakf Tribunal /Addl.District Judge- VI, Ernakulam
30	Sri K.Kamanees, Addl.District Judge-II, Ernakulam	Motor Accidents Claims Tribunal/Addl.District Judge, Pala	Addl.District Judge-I, Ernakulam	Addl.District Judge-II (Sooryanelly Cases)/Addl.MACT, Kottayam
31	Sri Joshy John, Addl.District Judge-III /Addl.MACT, Thodupuzha	Motor Accidents Claims Tribunal, Perumbavoor	Addl.District Judge- IV/Addl.MACT, Thodupuzha	Addl.District Judge- VII/Addl.MACT, Ernakulam
32	Smt.Ash K Bal., Addl.District Judge-II /Addl.MACT, Kollam	Motor Accidents Claims Tribunal, Thrissur	Sri.Sujith K.N (Sl.No.19)	Sri.Vinayaka Rao (Sl.No.27)
33	Shri Mohanakrishnan P., Addl.District Judge-III /Addl.MACT, Pathanamthitta	Addl.District Judge-II, Ernakulam	Addl.District Judge- I/Addl.MACT, Pathanamthitta	Addl.District Judge-I, Ernakulam
34	Shri K.Ramakrishnan, Addl.District Judge-IV /Addl.MACT, Thrissur	Addl.District Judge-I /Addl.MACT, Kalpetta	Addl.District Judge- I/Addl.MACT, Thrissur	Addl.District Judge- II/Addl.MACT, Kalpetta
35	Sri.Roy Varghese, Addl.District Judge-II, Thiruvananthapuram	Addl.District Judge-IV /Addl.MACT, Thiruvananthapuram	Hold full Additional Charge till Smt.Mini S.Das takes charge.	Sri.Prabhakaran K.N (Sl.No.42)
36	Shri Anil K.Bhaskar, Spl.Judge, SC/ST(POA) Act cases, Mannarkkad	Addl.District Judge-V /Addl.MACT, Palakkad	Hold full Additional Charge until further orders.	Addl.District Judge- IV/Addl.MACT, Palakkad
37	Sri Hafees Mohammed, Addl.District Judge-VII /Addl.MACT, Thiruvananthapuram	Addl. District Judge-V /Addl.MACT, Kottayam	Addl.District Judge- V/Addl.MACT, Thiruvananthapuram	Addl.District Judge-II (Sooryanelly Cases)/Addl.MACT, Kottayam
38	Smt.Nirmala T.K., Addl.District Judge-III /Addl.MACT, Thrissur	Addl. District Judge III/ Addl.MACT, Kasaragod	Addl.District Judge- I/Addl.MACT, Thrissur	Addl.District Judge- I /Addl.MACT, Kasaragod



I	II	III	IV	V
39	Smt Jyothis Ben P., Addl. District Judge-V /Addl.MACT, Kottayam	Presiding Officer, Labour Court, Kannur	Addl.District Judge-II (Sooryanelly Cases)/Addl.MACT, Kottayam	Officer holding the additional charge of Presiding Officer, Labour Court, Kannur
40	Sri. Seshadrinathan N., Motor Accidents Claims Tribunal, Taliparamba	Motor Accidents Claims Tribunal, Ernakulam	Motor Accidents Claims Tribunal, Thalassery	Addl.District Judge- VII/Addl.MACT, Ernakulam
41	Sri Mohandas P.K., Motor Accidents Claims Tribunal / Additional District Judge, Pala.	Addl. District Judge-III /Addl.MACT, Palakkad	Addl.District Judge-II (Sooryanelly Cases)/Addl.MACT, Kottayam	Addl.District Judge- IV/Addl.MACT, Palakkad
42	Sri Prabhakaran K.N., Add.District Judge-IV /Addl.MACT, Thiruvananthapuram.	Addl. District Judge/ MACT, Muvattupuzha	Sri.Roy Varghese (SI.No.35)	Addl.District Judge- VII/Addl.MACT, Ernakulam
43	Sri Abdul Jaleel A., Judge, Family Court, Pathanamthitta.	Addl. District Judge-III /Addl. MACT, Pathanamthitta	Smt.Asheeda F, (SI.No.26)	Addl.District Judge- I/Addl.MACT, Pathanamthitta

The Officers at SI.No 1, 3, 4, 5, 8, 10 to 16, 18, 21, 26, 27, 30, 31, 32, 39, 40 & 42 are eligible for Special Pay for extra administrative work @ Rs.2,500/- per month in their new posts.

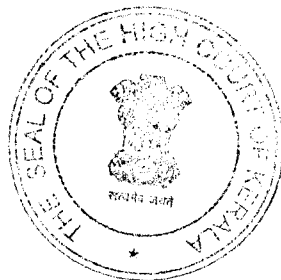
All officers except those at SI.Nos. 24, 35 and 43 are eligible for Transfer Grant and Joining time.

All officers transferred by these proceedings are directed to hand over their additional charges also. All officers at column IV will continue to hold their full additional charges, till new officers take charge.

All officers except those at SI.Nos. 5, 27 & 32 transferred by these proceedings are directed to take charge in their new posts on the reopening of courts after summer vacation.

In case of a relieving officer / relieved officer is absent on the date of his taking charge / handing over charge, the respective officer may take / hand over charge from the officer who has been placed in full additional charge of the relieving officer / relieved officer / vacation officer on the day of absence.

(By Order)



K.Haripal

Registrar(Subordinate Judiciary)

Cont'd...

To

The Accountant General (A&E) Kerala, Thiruvananthapuram(43 copies)
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
The Addl.Chief Secretary Secretary to Government, Home (C) Department,
Thiruvananthapuram (with C/L)
The Director of Public Relations, Thiruvananthapuram.
The Director and Addl. Director of Kerala Judicial Academy.
The Member Secretary, Kerala State Legal Services Authority, Ernakulam.
All the Principal District Judges **(by e-Mail only)**.
The Officers and courts concerned *
The Private Secretary to the Chief Justice, High Court.
The Public Relations Officer, High Court.
The Confidential Assistants to the Registrars, High Court.
The B1(D), B2(A), B3(A), B4(A), B5(A), B5(B) ,C1, D2 , E1 & I1 seats & e-
Courts Cell, I.T. -Section, High Court.
The Administrative Records Section, High Court (2 copies)
The Kerala Judicial Academy, Athani, Aluva.

Copy submitted to :

The Honourable Judges.

* The Officers and the Courts concerned can download the Order from
the Official Website of the High Court (www.highcourtofkerala.nic.in).

